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Title: Regarding compensation to landslide victims in Idukki Parliamentary Constituency.

ADV. DEAN KURIAKOSE (IDUKKI): Sir, I seek the kind attention of the hon. Prime Minister regarding the biggest landslide in my constituency of Idukki which happened on 6th August at Munnar, Pettimudi. Seventy people have lost their lives. Four persons are yet to recover. I salute all the rescue workers and whoever has participated throughout. I urge upon the Government to announce a comprehensive package. This landslide was the biggest one that happened in the plantation area. All the victims are plantation workers and they belong to SC community. Some discrimination cropped up in the announcement of compensation package by the State Government.

HON. SPEAKER: Please conclude. Only one minute is allowed.

ADV. DEAN KURIAKOSE: I am concluding, Sir.

Only Rs. 5 lakh compensation was announced by the State Government. At the same time ...(*Interruptions*)

माननीय अध्यक्ष : श्री डी.एन.वी. सेंथिलकुमार एस. को एडवोकेट डीन कुरियाकोस द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है ।